

GOVERNMENT OF ANDHRA PRADESH A.P.STATE LEGAL SERVICES AUTHORITY





Roc.No. 73/APSLSA/2022, Dt.09-01-2023

M.BABITHA MEMBER SECRETARY (District & Session Judge)

Sub:A.P. State Legal Services Authority – Accounts - Supply of Net work points/Connections and Access points / Wifi Hubs - Quotations - Extention Notice - Called for - Regarding.

Ref: Extend Note file order dated 02-01-2023 of the Member Secretary, A.P.State Legal Services Authority.

With reference to the above subject and reference cited, the Office of the A.P. State Legal Services Authority intends to purchase Net work points/Connections and Access points / Wifi Hubs as mentioned below:

S.NO.	Chamber/Place/Hall/Work Station	No. of Network Points/Connections	No.of Access Points/Wifi Hubs
1	Front Office	04	02
2	Work Station	30	
3	Mini Conference Hall	04	01
4	MS Chamber	04	01
5	AO Chamber	04	01
6	DAO Chamber	04	01
7	Stationery	02	-
8	Store Room	02	-
9	Big Conference Hall	04	01
10	HCJ Chamber	04	
11	HEC Chamber	04	02
12	PS Room	04	
13	HCJ Anti Room	02	
14	For Access Points/Wifi Hubs	09	-
		81	09

The intended Dealers / Suppliers shall submit their quotations for supply of the above said items clearly mentioning the delivery time, inclusive of all taxes etc. in a sealed cover to this office on or before Dt.10-01-2023. The quotations received after 05.00 p.m. will not be considered.

The A.P. State Legal Services Authority reserves the right to reject any or all quotations without assigning any reason whatsoever.

Yours faithfully

MEMBER SECRETARY

1.APSLSA Notice Board. 2.APSLSA Website. A9/1/23